| Statement of Pre-Bid Queries received from the prospective bidder in respect of Tender Notice No.HIGH COURT/NAS STORAGE/294/2024 dated 30/07/2024 Meeting date 08/08/2024 (Through Video Conferencing) |                         |   |                    |  |   |   |   |
|--|-------------------------|---|--------------------|--|---|---|---|
| Sr. No.  | Name of the Company     | Tender Section<br>No.                   | Tender<br>Page No. | Tender Clause No   | Existing Clause details   | Clarification Sought  | Reply of the Committee  |
| 1  | Riya Infotech           | 1.48 Installation<br>Process            | 30                 | 1.48.2   | Maximum Period for Delivery from the<br>date of Purchse order: 8 weeks<br>Maximum Period for installation from<br>the date of purchase orde including<br>delivery period 10 weeks   | Kindly amend delivery period 8 weeks and<br>Installation 10 weeks   | The prospective bidder has<br>not participated the pre-bid<br>meeting.<br>No Change |
| 2  | Riya Infotech           | Annexure 3 :<br>Eligibility<br>Criteria | 43                 | and IT solution<br>provider capable of<br>handling Supply,<br>Installation,<br>Commissioning and | The bidder (s) must be an IT solution<br>provider capable of handling Supply,<br>Installation, Commissioning and<br>Maintenance of NAS Storage. :-<br>*Self Certification for the successfully<br>completed similar work of Supply,<br>Testing, Installation, Commissioning<br>and Maintenance of NAS Storage from<br>2019 to 2023 (5 years) should be 50%<br>of the estimated cost as per Annexure-1 | Kindly consider financial year. Please amend<br>Work of Supply testing, Installation,<br>Commissioning and maintenance of Servers<br>from 2019-20,2020-21,2021-22,2022-23,<br>2023-24 | The prospective bidder has<br>not participated the pre-bid<br>meeting.<br>No Change |
| 3  | Riya Infotech           | Tender<br>Document                      | 1                  | Rate Contract  | This Rate Contract will be valid for a<br>period of two (2) years from the date of<br>signing of Contract   | Due to changes in US\$ fluctuations, kindly<br>amend validity of Rate Contract to maximum<br>6 months   | The prospective bidder has<br>not participated the pre-bid<br>meeting.<br>No Change |
| 4  | CCS Computers Pvt. Ltd. | 1.48 Installation<br>Process            | 30                 | 1.48.2   | Maximum Period for Delivery from the<br>date of Purchse order: 8 weeks<br>Maximum Period for installation from<br>the date of purchase orde including<br>delivery period 10 weeks   | Change it to Delivery Period: 10 to 12 weeks<br>Installation period from the date of Purchase<br>order including delivery period: 12 to 14<br>weeks                                   | No Change   |